

HIGH COURT OF JUDICATURE AT ALLAHABAD

SURENDRA SINGH-I

District & Sessions Judge
Balrampur



| | |
|--|---|
| Id No: | UP5426 |
| Father's/Husband's Name: | DWARIKA SINGH |
| Address: | NEAR AHRA HOUSE, 8/1711 GANPAT SAHAY ROAD KATRA,BASTI |
| Date of Birth: | 07/01/1963 |
| Date of Retirement: | 31/01/2023 |
| Home District: | Basti |
| Home State: | Uttar Pradesh |
| Date of Appt. in Judicial Service as Munsif/CJ(JD): | 11/10/1990 |
| Date of Promotion in CJ/CJ(SD): | 18/03/2000 |
| Date of Conf. on Munsif/CJ(JD): | 21/03/1997 |
| Date of Promotion to Class-I: | 18/03/2000 |
| Date of Joining in HJS under Rule 22(3) of UP HJS Rule 1975: | |
| Date of Joining in HJS under Rule 22(1) of UP HJS Rule 1975: | 15/12/2008 |
| Date of Conf. in HJS: | |

Qualification Details

| SL | DETAILS | DIVISION | YEAR |
|----|---------|----------|------|
| 1. | B.Sc. | Second | 1981 |
| 2. | LL.B. | First | 1984 |

Training Details

| SL | SUBJECT | INSTITUTE | FROM-TO |
|----|---|-----------------------------------|---------------------|
| 1. | General Training | I.J.T.R., U.P. Lucknow | 03/12/90 - 07/05/93 |
| 2. | Special Training Programme | I.J.T.R., U.P. Lucknow | 13/10/08 - 17/10/08 |
| 3. | National Judicial Workshop on Adjudication Mgmt Adjudication of Anti-Corruption cases | National Judicial Academy, Bhopal | 21/10/11 - 24/10/11 |
| 4. | Refresher Training Programme for Addl. District Judges under 13th finance Commission Scheme | I.J.T.R., U.P. Lucknow | 12/08/13 - 16/08/13 |
| 5. | P-749, National Conference of the Presiding Officers of CBI Courts | National Judicial Academy, Bhopal | 06/12/13 - 08/12/13 |
| 6. | Special Training Programme on Managerial Effectiveness at IIM Lucknow | | 03/02/14 - 07/02/14 |
| 7. | Ubuntu-Linux 14.04 Cum CIS Training Programme | I.J.T.R., U.P. Lucknow | 09/09/15 - 10/09/15 |
| 8. | Training Programme on UBUNTU 16.04 & CIS 2.0 | I.J.T.R., U.P. Lucknow | 21/02/18 - 22/02/18 |
| 9. | Special Training Programme on Management for Judicial Officers | IIPA, New Delhi | 03/12/18 - 07/12/18 |

Posting Details

| SL | DESIGNATION PLACE | FROM TO | REMARKS |
|-----|---|---------------------------|------------|
| 1. | Addl. Munsif Kasia-Deoria | 11/10/1990 31/05/1993 | |
| 2. | Addl. Munsif Faizabad | 01/06/1993 01/06/1994 | |
| 3. | Judicial Magistrate Faizabad | 01/06/1994 01/06/1996 | |
| 4. | Addl. Civil Judge (Junior Div.) Rai Bareli | 03/06/1996 05/06/1998 | |
| 5. | Civil Judge (Junior Div.) Rai Bareli | 05/06/1998 15/09/1998 | |
| 6. | Judicial Magistrate Rai Bareli | 15/09/1998 01/05/1999 | |
| 7. | Civil Judge (Junior Div.) Rai Bareli | 01/05/1999 05/06/1999 | |
| 8. | Civil Judge (Junior Div.) Gorakhpur | 08/06/1999 16/03/2000 | |
| 9. | Addl. Chief Judicial Magistrate Allahabad | 18/03/2000 06/08/2002 | |
| 10. | Civil Judge (Senior Div.) Allahabad | 06/08/2002 12/05/2003 | |
| 11. | Judge Small Causes Court Allahabad | 12/05/2003 18/07/2003 | |
| 12. | Civil Judge (Senior Div.) Baghpat | 21/07/2003 02/03/2005 | |
| 13. | Addl. Chief Judicial Magistrate Baghpat | 02/03/2005 13/06/2005 | |
| 14. | Civil Judge (Senior Div.) Baghpat | 13/06/2005 23/09/2005 | |
| 15. | Chief Judicial Magistrate Baghpat | 23/09/2005 06/06/2006 | |
| 16. | Addl. District & Sessions Judge Varanasi | 08/06/2006 15/12/2008 | Fast Track |
| 17. | Addl. District & Sessions Judge Varanasi | 15/12/2008 07/06/2010 | |
| 18. | Addl. District & Sessions Judge Lucknow | 09/06/2010 16/03/2011* | |
| 19. | Judge, Spl Court, CBI Court No. 1 Lucknow | 16/03/2011* 15/04/2014 | |
| 20. | Spl. Judge (U.P. Dacoity.A.A.) Mainpuri | 17/04/2014 04/02/2015* | |
| 21. | Spl. J. (SC/ST, Pev.of Atroci Act) Mainpuri | 04/02/2015* 06/05/2015 | |
| 22. | Addl. District & Sessions Judge Mainpuri | 06/05/2015 03/08/2016 | |
| 23. | Principal Judge, Family Court Mainpuri | 03/08/2016 08/05/2017 | |
| 24. | Addl. District & Sessions Judge Allahabad | 10/05/2017 23/04/2018 | |
| 25. | Spl. J. (SC/ST, Pev.of Atroci Act) Allahabad | 23/04/2018 01/08/2018 | |
| 26. | IInd A.D.J./Spl. J.(SC/ST, Pev.of Atroci Act) Allahabad | 01/08/2018 01/03/2019* | |
| 27. | District & Sessions Judge Balrampur | 01/03/2019* | |

(* : The exact date on which charge taken/handed over is not known. This is the date of notification of transfer.)

(The above information is subject to verification by Services Section.)